

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 86 of 2013

Dated : 16th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Karnataka Power Transmission Corporation
Ltd. & Ors. Appellant(s)**

Versus

**Karnataka Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : proxy counsel for
Mr. Prabhuling K. Navadgi**

ORDER

The learned counsel for the parties are filing the Written Submissions today after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt